

HIGH COURT OF MADHYA PRADESH

**VED PRAKASH
REGISTRAR GENERAL**

JABALPUR

D.O. No. **1479**/ Confdl./ 2014
II-15-49/63 (Pt.-14)

Dated 18th December, 2014

Subject:- Nomination of Judicial Officers for the month of **January, February & March, 2015** for training at NICFS, Delhi.

Ref:- Your Letter No. 20/02/2014-NICFS, dated 16.10.2014.

Dear Madam,

In connection with subject and reference cited above, I am to state that, following Judicial Officers, whose names have been shown against the 'Name of Course' column have been nominated to participate in the training programme to be held in the month **January, February & March, 2015** by LN J N National Institute of Criminology and Forensic Science, at Delhi:-

Sr.	Name of Course	Schedule	Nomination of Judicial Officers
1.	Course on Documents Examination for Criminal Justice Functionaries.	12-16 January, 2015 (5 days)	Shri Masood Ahmed Khan, CJ-I & ACJM, Dewas.
2.	Course on Crime against Woman & Children	19-23 January, 2015 (5 days)	Shri Arbind Kumar (Jain), AJ to I CJ-I & ACJM, Dabra, District Gwalior.
3.	Course on Wildlife Crime and Forensic Science.	09-13 February, 2015 (5 days)	Shri Vikash Chandra Mishra, I CJ-I & CJM, Jabalpur.
4.	Course on Human Rights.	23-27 February, 2015 (5 days)	Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur.
5.	Seminar on Crime against Senior Citizens.	02-04 March, 2015 (3 days)	Shri Sunil Dandotiya, CJ-II, Rajnagar, District Chhatarpur.

Yours sincerely,


18-12-14

(VED PRAKASH)

To:
Rina Mitra,
Director, L N J N, NICFS,
DELHI - 110085.

Endt.No. 1480/Confdl./2014
II-15-49/63 (Pt. 14)


Dated 18th December, 2014

Copy forwarded to:

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.(A) 1. Shri Masood Ahmed Khan, CJ-I & ACJM, Dewas.
2. Shri Arbind Kumar (Jain), AJ to I CJ-I & ACJM, Dabra, District Gwalior.
3. Shri Vikash Chandra Mishra, I CJ-I & CJM, Jabalpur.
4. Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur.
5. Shri Sunil Dandotiya, CJ-II, Rajnagar, District Chhatarpur.

The nominated Judicial Officers are directed to observe following instructions:

- To keep themselves in readiness to attend the training programme, on respective dates, on receipt of further communication, either from the High Court of M.P., Jabalpur or from the LNJNI National Institute of Criminology and Forensic Science, Delhi.
 - To apprise themselves with the information about their **acceptance of nomination** for the training programme available on the NICFS website www.nicfs.nic.in and proceed, accordingly.
 - To intimate the Registry about their participation in the programme, along with, the printed material received during training to Director, Madhya Pradesh State Judicial Academy, Jabalpur.
 - To claim their dues like lodging boarding etc in their T.A Bills before the respective District Judge.
 - To bring Laptop during the training programme.
 - To send comments/suggestions regarding experience of programme to the Director, MPSJA, Jabalpur.
 - To arrange Board Diary in such a manner that no case is listed on the dates, on which he is directed to attend this programme. In case, cases have been fixed for the said dates, Summons should not be issued and if Summons are issued, the parties should be informed about the change in dates.
3. District & Sessions Judge, **Dewas / Gwalior / Jabalpur / Burhanpur / Chhatarpur** for information and necessary action. You are requested to send confirmation of receiving of this communication immediately, by Fax.
 4. The Member Secretary, MPSSA, Jabalpur for information.
 5. The Director, MPSJA, Jabalpur, with a request to utilize the experience of the officer nominated for imparting training to other Judicial Officers during various courses.


18-12-14

(VED PRAKASH)
REGISTRAR GENERAL